GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1503 ANSWERED ON:14.08.2013 AUTONOMY TO UNIVERSITIES Bajirao Shri Patil Padamsinha ;Sukur Shri Jadhav Baliram

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government proposes to provide autonomy to the universities in the country;

(b) if so, the details of the proposals/ schemes formulated in this regard;

(c) whether the demand for autonomy has been made by various universities;

(d) if so, the details thereof; and

(e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a): The Universities already are autonomous bodies established either by an Act of Parliament or an Act of State Legislature and are governed by their respective Acts, Statutes and Ordinances. The universities have full functional autonomy in respect of all academic and administrative matters subject to the availability of financial resources and the fulfillment of quality norms of the University Grants Commission (UGC). The extent of autonomy in financial, administrative and governance matters are provided for in the legislation by which the Universities are established.

Under Section 3 of the UGC Act, 1956, an institution of higher education which is doing the work of very high standard in a specific area is declared as a Deemed to be University. Such an institution enjoys the academic status and privileges of a University.

(b): Does not arise.

(c): No specific demand for increasing the scope of the existing autonomy has been received from any Central/Deemed to be University.

(d) & (e): Do not arise.